NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 84/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES: M/s. Tech Mahindra Limited.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956/441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mindushi Nimbahar i[b 5-D.Israni I and chamber	Adv. for Applicant	Mi indochers.

<u>ORDER</u> CA84/621A/441/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASHKUMAR** Member (Judicial)